NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/258/ (IB)/2017 : MECHANO ENGINEERING WORKS NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION REPRESENTATION BY WHOM 1. D.G. SARMYA WARAYAND 2 A. IC. MYLS AMY 2. Mr. Ranakrishnan Vivaragharan - Senior advocate for. MS. G. Sivashankavana councel for petitioner

ORDER

Counsel for petitioner present and made his submissions. Counsel for respondent prayed time stating that the senior counsel is held up at the High Court of Madras and sought time for submitting his arguments. Time extended at his request. Put up on 04.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

S. Sathyaganish